

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 148, 149, 150, 151, 152 of 2014

Dated : 15th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Torrent Power Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)
Commission

Counsel for the Appellant(s) : Mr. H.S.Jaggi
Counsel for the Respondent(s) : Ms. Suparna Srivastava
for R.1

ORDER

The learned counsel for the Commission wants to file the Written Submissions after the arguments are over. Therefore, the pleadings are complete.

Post the matter for hearing on **01.12.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js